

ceiling on land holdings for distribution to the landless. All the Sections of the Act have been brought into force with effect from 1-1-1970. The Rules immediately required for the implementation of the Act were issued on 1-1-1970. The Land Board Appellate Authorities and Land Tribunals contemplated in the Act have been set up. Out of a total receipt of 2,28,033 applications for purchase of kudikidappu rights 79,902 applications have been allowed and 29,269 have been rejected till 1-6-1971. In regard to 15,7936 applications for transfer of right of landowners and intermediaries, 13,756 applications have been allowed. 26,865 applications have been rejected. 3,346 numbers of ceiling returns have been received by Land Board as on 1-6-1971 and these are in various stages of investigation.

Proposal for Malpe Fishing Harbour, Mysore

6298. SHRI P. R. SHENOY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a proposal to put up a fisheries harbour at Malpe in Mysore State; and

(b) if so, the reasons for non-implementing the proposal so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) and (b). The U. N. D. P. assisted Project for Pre-investment Survey of fishing harbours undertook in 1969 comprehensive surveys and investigations of sites considered potentially suitable for fishing harbours in Mysore. With reference to the Project's report, the Government of Mysore forwarded proposals for a fishing harbour at Malpe in December, 1970. The proposals are being examined in consultation with the project authorities. Observations of the Ministry of Transport on technical aspects of the proposals have been studied by the Survey Project and clarification has been recently furnished. Discussions are being held with the Government of Mysore for finalising the plans and estimates. The question of sanctioning a fishing harbour at Malpe will be considered in consultation with the Ministries of Transport and Finance on receipt of a final report from the Project.

U. S. S. R. Collaboration in Mining and Metallurgy

6299. SHRI R. S. PANDEY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether negotiations have been held with the U. S. S. R. for their collaboration in the fields of mining and metallurgy; and

(b) if so, the main features thereof and the outcome achieved therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b). Yes, Sir. Negotiations are being held with M/s. Tsvetmetpromexport of Moscow (USSR) for their collaboration in the detailed engineering of specified technological units of the Korba Aluminium Smelter and Fabrication Plants.

खराब धार० एस०-०९ ट्रेक्टरों का वापिस करना और किसानों को मुआवजे का भुगतान

6300. श्री रणबहादुर सिंह: क्या कृषि मंत्री जर्मन लोकतंत्रात्मक गणराज्य से आयातित खराब धार० एस०-०९ ट्रेक्टरों के बदले में उपयुक्त ट्रेक्टरों के आयात के बारे में 27 मई, 1971 के अतारंकित प्रश्न संख्या 478 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि:

(क) कितने ट्रेक्टर वापिस किये गये और खरीदारों को मुआवजे के रूप में प्रति ट्रेक्टर कितनी राशि का भुगतान किया गया;

(ख) क्या किसानों द्वारा राज्य व्यापार निगम के माध्यम से खरीदे गये ट्रेक्टरों पर खर्च की गई समस्त राशि को वापिस कर उन्हें तुरन्त राहत दी जायेगी; और

(ग) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं?

कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णासाहिब पी० शिन्डे): (क) गुजरात में वापसी के लिए पेश किये गये धार० एस०-०९ ट्रेक्टरों का निरीक्षण पहले ही कर लिया गया है और